

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. C.P.(IB)-1282(MB)/2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

NAME OF THE PARTIES: - State Bank of India

V/s

Navjeevan Tyres Pvt Ltd

APPEARANCES: -

FOR THE FINANCIAL CREDITOR : Adv. Dheeraj Patel

FOR THE CORPORATE DEBTOR : Adv. Aniruth Purushothman

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

C.P. (IB)-1282(MB)/2022- At the request of the Counsel appearing for the Financial Creditor, list this matter for hearing on **20.6.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)